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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.48/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 63/2016 In CP No.21/2010
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	J Narsimham Rao & (04) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Shankaranyanan	PCS	9849058653	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Chidambaram, LD. PCS representing Shri R. Shankaranyanan, Ld. Senior Counsel.

He is permitted to file his reply. Post the case on 07.03.2018.



Member (T)



Member (J)

Binnu